

In the National Company Law Tribunal, Jaipur

Item No. 105

CP No. (IB)-54/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Vidya Educare Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 06.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner(s) : D.P. Pujari, Adv.

For Respondent(s) : Vipul Ganda, Adv.
Shreya Jain, Adv.
Preeti Nair, Adv.
Sandeep Taneja, Adv.

ORDER

Learned counsels for both the parties are present. Pleadings have been completed. Post the matter for hearing on 25.09.2019.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER